

**Government of India  
Ministry of Youth Affairs & Sports  
Department of Sports**

**LOK SABHA  
UNSTARRED QUESTION NO. 3904  
TO BE ANSWERED ON 16.03.2026**

**Poor Conditions of Sports Grounds in Haryana**

**3904. KUMARI SELJA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government is aware that 235 out of 1,015 sports grounds in Haryana have been found unfit for playing as per the State Sports Department's report;**

**(b) if so, the reasons for such poor condition and lack of basic facilities in these grounds; and**

**(c) the steps being taken by the Government to help State Government of Haryana to repair and upgrade these sports grounds to ensure safe and proper facilities for players?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS & SPORTS  
[ DR. MANSUKH MANDAVIYA ]**

**(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, including maintenance of sports grounds, provision of basic facilities, and repair and upgradation of sports infrastructure to ensure safe and proper facilities for players, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. The proposals received from the State/ UT Government and other eligible entities, including for strengthening sports facilities and or upgradation of sports infrastructure in the State, are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the scheme. The**

**details of various sports infrastructure across the country, which are under the jurisdiction of respective State/Union Territory Governments, are not maintained in this Ministry.**

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